

**I. ANNUAL ACCOUNTS (1964-65) OF THE
VLSAKHAPATNAM PORT TRUST AND
AUDIT REPORT THEREON**

**II. ANNUAL ACCOUNTS (1964-65) OF
THE MORMUGAO PORT TRUST AND
AUDIT REPORT THEREON**

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): I beg to lay on the Table, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963, a copy each of the following papers:

- (i) The Annual Accounts of the Visakhapatnam Port Trust for the year 1964-65 and the Audit Report thereon. [Placed in Library. See No. LT-6955/ 66].
- (ii) The Annual Accounts of the Mormugao Port Trust for the year 1964-65 and the Audit Report thereon. [Placed in Library. See No. LT-7033/ 66].

**SYNOPSIS OF PROCEEDINGS OF
COMMITTEES 'A', 'C', 'D' AND 'E'
ON THE DRAFT FOURTH FIVE YEAR
PLAN.**

SECRETARY: I beg to lay on the Table a copy each of the Synopsis of Proceedings of the following Committees on the Draft Fourth Five Year Plan:

- (i) Committee 'A' (Policy Resources and Allocations).
- (ii) Committee 'C' (Agriculture and Rural Economy).
- (iii) Committee 'D' (Social Service),
- (iv) Committee 'E' (Education and Manpower Planning).

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE CENTRAL GOVERNMENT (EX-
CLUDING RAILWAYS) FOR THE
YEAR 1966-67**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): I beg to lay on the Table a statement showing the Supplementary Demands for Grants for expenditure of the Central Government (excluding Railways) for the year 1966-67.

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF THE
CENTRAL GOVERNMENT ON
RAILWAYS FOR THE YEAR 1966-67**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI PARIMAL GHOSH): I beg to lay on the Table a statement showing the Supplementary Demands for Grants for expenditure of the Central Government on Railways for the year 1966-67.

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF THE
UNION TERRITORY OF GOA, DAMAN
AND DIU FOR THE YEAR 1966-67**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): I beg to lay on the Table a statement showing the Supplementary Demands for Grants for expenditure of the Union Territory of Goa, Daman and Diu for the year 1966-67.

**INTRODUCTION OF NEW
MINISTERS**

SHRI BHUPESH GUPTA (West Bengal): Sir, normally, Ministers are introduced. We learn that there is, by now, an army of Ministers, Ministers of State and Deputy Ministers.

Therefore, I think the hon. Leader of the House should on the first day introduce them—not that we want them to be introduced very much—but custom demands that the Ministers are introduced, however unwelcome they may be. Therefore, I think he should introduce them. The Leader of the House perhaps may not know who are all the Ministers.

THE LEADER OF THE HOUSE
(SHRI M. C. CHAGLA): Shall I introduce the new Ministers . . .

MR. CHAIRMAN: The Ministers who are new to this House.

SHRI M. C. CHAGLA: Certainly, but may I point this out? I will convey this to the Prime Minister who usually does this. Also, I shall have

great pleasure in doing so myself those who are new to this House. Shall I do it today or oh Monday? I can introduce those who are here at present. Mr. K. K. Shah is the Minister of Information and Broadcasting. Prof. V. K. R. V. Rao is the Minister of Transport and Shipping. Dr. S. Chandrasekhar is the Minister of Health and Family Planning. Mr. Parimal Ghosh is the Minister of State in the Ministry of Railways.

MR. CHAIRMAN: For the rest we shall wait. The House stands adjourned till 11 A.M. on Monday.

The House then adjourned at thirty-one minutes past twelve of the clock till eleven of the clock on Monday, the 20th March, 1967.